NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 91/397-398/NCLT/AHM/2016 (New) C.P. No.14/397-398/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

Gaurav Soni & Ors.

V/s

Chamunda Pharma Machineries Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

Petition en

12. R. Pareth

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** 1. ROHAN SHAK 2. Rustrabh Strah Advo cate 3. Coma R. Parelch

Advocate

Learned Advocate Ms. Krina Parekh i/b Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Rushabh Shah present for Respondents no. 2 to 5. Learned Advocate Mr. Rohan Shah present for Respondent no. 6.

At request of both sides.

List the matter on 21.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of May, 2017.